

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P NO.316/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company	Swastik Projects Pvt Ltd -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma

2. Mr N. Sengupta

Att for  
RespondentRy  
31/7

31.07.2017 – C.P. No. 316 / KB / 2017 – Swastik Projects Pvt. Ltd. –Versus- ROC,  
W.B.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Heard the application filed under Section 252(3) of Companies Act, 2013.

Perused the record. The ROC Report is not available office is directed to call for a report from the ROC, Kolkata.

The petitioner is in the meantime also directed to take steps to expedite the matter.

Fixed on 23.08.2017.

51.  
(MANORAMA KUMARI)  
MEMBER (J)